

(20)

Central Administrative Tribunal, Principal Bench

R.A. No. 62/2001 In
O.A. No.1037/2000

New Delhi this the 16th day of February, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

1. Union of India through The General Manager
Northern Railway, Baroda House, New Delhi.
2. The Chief Electrical Engineer,
Northern Railway, Head Quarter Office,
Baroda House,
New Delhi.
3. The Divisional Railway Manager,
Northern Railway, Muradabad Division,
Muradabad. ..Peitioners in the
RA

Versus

1. Azanatulla Khan S/o Sh. Wahidulla Khan
working as Painter at Northern Railway
Station, Muradabad.
2. Hari Om Gupta S/o Sh.C.P. Gupta
working as Switch Board Attendant,
at Northern Railway Station, Chandausi
District Muradabad. ...Respondents.

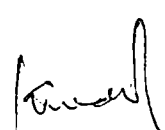
Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

RA 62/2001 has been filed by the respondents for
review of the order passed in OA 1037/2000 on 20.12..2000.

2. After going through the RA, I find that the
petitioners have been unable to point on any error
apparent on the face of record which may call for review
of the order and moreso, the present RA does not fall
within the ambit of Order 47 Rule 1 CPC read with Rule
22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the
RA, which is accordingly dismissed.


(Kuldip Singh)
Member(J)

/Rakesh